

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.09.2020 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 129 of 2020	AV Gopalakrishnan & Anr. Vs. K Balagangadharan & Ors.	Parvathy Vijayan	

For Admission (After Notice)

2.	Comp. App. (AT) No. 67 of 2020	Manjunath Dasappa & Anr. Vs. Transglobal Power Ltd. & Ors.	Arjun Asthana	Kaustav Saha-R1 to R5
3.	Comp. App. (AT) No. 80 of 2020	Gurukripa Ayurvedic Heritage Pvt. Ltd. Vs. K Balagangadharan & Ors. With	K. Parameshwar	Vinod V
4.	Comp. App. (AT) No. 81 of 2020	Aruna Unnikrishanan & Anr. Vs. K Balagangadharan & Ors.	Abid Ali Beeran	Vinod V
5.	Comp. App. (AT) No. 121 of 2020	Pankaj Kumar Mishra Vs. Registrar of Companies, Mumbai & Anr.	Saurabh Agrawal	

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**